

F. No. J-11014/1/2017-Judicial
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 21st March, 2018

ORDER

The President is pleased to engage **Shri Sarangthem Suresh Singh**, Advocate as Assistant Solicitor General of India for the High Court of Manipur at Imphal with immediate effect, for a period of three years from the date of this order or until further orders, whichever is earlier. The detail in this regard is as under:

HIGH COURT OF MANIPUR AT IMPHAL
ASSISTANT SOLICITOR GENERAL OF INDIA

Name (Shri)	Contact details	Enrollment No.
Sarangthem Suresh Singh	Sagolband Ingudum Leirak, PO Imphal, PS-Imphal West, Imphal West District, Manipur-795001 Mob:7005924747, 9856332133 Email: sureshsarangthem@yahoo.com	217/1999

2. Consequent upon the above engagement the name of Shri Sarangthem Suresh Singh, Advocate occurring in this Department's earlier Order No. 36(23)/2015-Judl. dated 03.03.2015 (read with Order No. J-11017/12/2018-Judicial dated 07.03.2018) in the list of Central Government Counsel at serial number 1, stands deleted.

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in inside the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

4. Hindi version of this order will follow.

Inder Kumar
21-3-18
(Inder Kumar)
Additional Secretary

Copy to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. PS to Attorney General of India/PS to Solicitor General of India/PS to Addl. Solicitors Generals of India.
3. The Incharge, Branch Secretariat at Kolkata.
4. All the Assistant Solicitor General of India in various High Courts.
5. Registrar, High Court of Manipur at Imphal.
6. Shri Sarangthem Suresh Singh, Asst. SGI as above.
7. The Cash (LA) Section, w. r. t. payment of retainership fee to the above Asst. SGI w.e.f. the date of this order.
8. The Pay & Account Office, Department of Legal Affairs.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. Guard File/Judicial Section with 5 spare copies.



(D. Srinivas)

Section Officer (Judicial)

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